

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3717  
ANSWERED ON:23.08.2004  
FUND FOR RESEARCH IN SUGAR  
Mishra Dr. Rajesh Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Union Government grant loans to Sugar mills out of Sugar Development Fund for research and development;
- (b) if so, the details thereof;
- (c) whether the Government has received a large number of requests for loans from U.P sugar mills during the last year;
- (d) if so, the details thereof; and
- (e) by when the Government is likely to accord sanction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a) & (b): No, Sir. The Central Government, authorizes payment of grants-in-aid, not loans, from the Sugar Development Fund, to established Sugar Institutions (and not to the Sugar Mills) connected with the sugar industry for carrying out research aimed at the promotion and development of any other aspect of sugar industry.

(c), (d) & (e): During the last year no application has been received for loans from any sugar mill from U.P. for research and development. However, one application for grants-in-aid of Rs.101.08 lakhs was received from Aguta Sugar & Chemicals Bulandshahr which was considered by the Standing Research Advisory Committee and was not recommended for grant.